

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 201
IB-253/ND/2020**

IN THE MATTER OF:

M/s. Formax Electronics Pvt. Ltd.

...PETITIONER

Vs.

M/s. Indochin Electrotech Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 05.10.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Mr. Anuj Kumar Solanki, CS.

For the Respondent/ Corporate-debtor :Mr. Hemant Kumar, Director.

ORDER

Heard the submissions made by the Learned Counsel for the Operational-creditor. Mr. Hemant Kumar having Adhar Card Number 711406911373 has appeared for Virtual Hearing on behalf of the Corporate-debtor and submitted that he is the Director of the Company and prayed for two weeks' time for filing reply. Two weeks' time as prayed for is granted on payment of cost of Rs. 2,000/- to the Operational-creditor. Let this matter be listed on 28.10.2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Meenu)